

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

COMPLAINT ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 30th March 2021

Shri. Ashok Kumar Borah, Member (Judicial)

	CP/127/KOB/2019
	241-242
	AJIITH NAGAPPAN NAIR RADHAMONY & ANOTHER
	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

(A):

	Designation	Phone No.	Email	Signature

(B):

	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

30th March 2021

ORDER

CP/127/KOB/2019

Learned counsel for the Petitioner Shri Bijoy P. Pulipra expressed willingness to appear through VC. However, learned counsel for R1 to R3 submitted an email seeking an adjournment. Adjourned to **21.04.2021 at 2.30 pm at part heard.**

Sd/-

Ashok Kumar Borah
Member (Judicial)

*written arguments
not filed
20/4/21*

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